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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 330/2017 In T.P. No. 206/397-398/NCLT/AHM/2016(New)
C.P. No. 82/397-398/CLB/MB/2011(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018**

Name of the Company: Enercon Gmbh
V/s.
Wind World India Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|--|--------------------|---|--|
| 1. | SAURABH SPARKAR | SR. ADV | PETITIONER | } i/l. Vasli and Vasli |
| 2. | SHAHEDA MADRASWALA | ADV | " | |
| 3. | SALIL THAKORE | ADV | R.NO 36237 | |
| 4. | SHYAM KAPADIA | ADV. | R2 | } <i>SAK</i> Mr A SL Rajf Arjun |
| 5. | ANIP GANDITI | ADV. | " " | |
| 6. | RASHID BOATWALLA | ADV. | " " | |
| 7. | RAHUL JAIN | ADV. | R3, R35 | |
| 8. | ARJUN SREENIVAS i/l D CYRIL AMARCHAND MANGALDAS | ADV. | R4 to 8, R34 | |
| 9. | SAHL SHAH | | | } <i>gms</i> <i>Kendite</i> |
| 10. | NATASHA SUTARIA | ADV. | R33 | |
| 11. | ROHAN SHAH | ADV. | R9 to 32 | |
| 12. | HARDIK DAVE | ADV. | R38 to 41, PROPOSED RESPONDENT NOS. 43, 53 to 62 | |
| 13. | NANDISH THACKER | ADV. | PROPOSED RESPONDENT NOS. 42, 44 to 52, 54 to 61, 63 to 81, 85, 86 | |
| 14. | PRATIK JACANI | ADV. | PROPOSED RESPONDENT NOS. 82 to 84 | |

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Petitioner.

Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37.

Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rashid Boatwala present for Respondent no. 2. Learned Advocate Mr. Rahul Jain present for Respondent no. 3 and 35. Learned Advocate Mr. Arjun Sreenivas present for Respondents no. 4 to 8 and 34. Learned Advocate Mr. Sahil Shah present. Learned Advocate Ms. Natasha Sutaria present for Respondent no. 33. Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32. Learned Advocate Mr. Hardik Dave present for Respondents no. 38 to 41 and proposed respondents no. 43, 53 and 62. Learned Advocate Mr. Nandish Thacker present for proposed respondents no. 42, 44 to 52, 54 to 61, 63 to 81, 85 and 86. Learned Advocate Mr. Pratik Jasani present for Proposed respondents no. 82 to 84.

At request of both sides.

List the matter on 28.02.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.